

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2743
ANSWERED ON:19.12.2003
PROMOTION POLICY
PRAVEEN RASHTRAPAL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry of Commerce and Industry is aware of Constitutional amendment of article 16(4A) and subsequent DOP OM No. 20011/1/2001-Estt.(D) dated January 21, 2002;
- (b) if so, whether the Ministry has implemented the said circular with retrospective effect with effect from January 30, 1997;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S. B. MOOKHERJEE)

- (a) to (d) : Information is being collected and will be laid on the Table of the House.